

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC. VII-23/2005/11126/A

From :- Shri Utpal Rajkhowa,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dipankar Bora,
District & Sessions Judge,
Tinsukia.

Dated Guwahati, the 17th November, 2023.

Sub:- **Casual leave with station leave permission.**

Ref:- Your Letter No.DJT/8956/2023, dated 03.11.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail **casual leave on 14.11.2023, alongwith station leave permission, from the evening of 10.11.2023, till the morning of 16.11.2023**, as prayed for. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

sd/

REGISTRAR (VIGILANCE)

Memo No. HC. VII-23/2005/11127/A, dated 17.11.2023

Copy to:

↓. The Project Manager, Gauhati High Court.

R
17/11/23

REGISTRAR (VIGILANCE)

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